

the Central Government is necessary under Section 15 of the said Act. Accordingly, Government have constituted a three-man Investigating Body under Section 15 of the Act to investigate into the circumstances that have led to the closure of the Standard Motors factory. This Investigating Body, constituted on 1.6.1970, is expected to submit its report within six months of its constitution.

The question of the further action to be taken will be considered on receipt and examination of the report of the Investigating Body.

Small Car Project

220. SHRI S. M. KRISHNA :
 SHRI VASUDEVAN NAIR :
 SHRI R. BARUA :
 DR. RANEN SEN :
 SHRI ARJUN SINGH
 BHADORIA :
 SHRI CHENGALRAYA
 NAIDU :
 SHRI BENI SHANKER
 SHARMA :
 SHRI HIMATSINGKA :
 SHRI K. LAKKAPPA ;
 SHRI RAMAVATAR SHASTRI:
 SHRI CHANDRA SHEKHAR
 SINGH :
 SHRI YAMUNA PRASAD
 MANDAL :
 SHRI MRITYNJAY PRASAD :
 SHRI DHIRESWAR KALITA :
 SHRI BHOLA NATH
 MASTER :
 SHRI A. SREEDHARAN :
 SHRI RAM SEWAK YADAV :
 SHRI RAM AVTAR SHARMA :
 DR. SUSHILA NAYAR :
 SHRI P. P. ESTHOSE :
 SHRI GANESH GHOSH :
 SHRI UMANATH :
 SHRI P. GOPALAN :
 SHRI NARAYANAN :
 SHRI KOLAI BIRUA :
 SHRI MAYAVAN :
 SHRI DHANDAPANI :
 SHRI N. R. LASKAR :

Will the Minister of INDUSTRIAL DEVELOPMENT AND INTERNAL

TRADE be pleased to state :

(a) whether Government have taken any decision in regard to the setting up of a project for the manufacture of small car in the country;

(b) if so, the details of the proposal; and

(c) the time by which the work on this project is likely to be started ?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT AND INTERNAL TRADE (SHRI M. R. KRISHNA) : (a) No, Sir.

(b) and (c). Do not arise.

Committee to Review Provision of Amenities to Passengers on Indian Railways

221. SHRI S. M. KRISHNA :
 SHRI YAMUNA PRASAD
 MANDAL
 DR. SUSHILA NAYAR :

Will the Minister of RAILWAYS be pleased to state :

(a) whether there is any proposal under consideration of Government to set up a committee to review the amenities to be provided to the passengers on the Indian Railways;

(b) if so, the composition of the Committee;

(c) the terms of reference of the Committee; and

(d) the time by which the Committee will submit its report to Government ?

THE MINISTER OF RAILWAYS (SHRI NANDA) : (a) No Sir.

(b) to (d). Do not arise.